GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA STARRED QUESTION NO. 136 TO BE ANSWERED ON 24.11.2016

FUND FOR RAJIV GANDHI PANCHAYAT SASHAKATIKARAN ABHIYAN

*136. SHRI BALABHADRA MAJHI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has reviewed the working/ implementation of the Rajiv Gandhi Panchayat Sashakatikaran Abhiyan (RGPSA), and if so, the details thereof; and
- (b) whether there is any proposal to release funds to complete committed liabilities activities under the RGPSA for the period 2015-16; and
- (c) if so, the details thereof along with the time by which the funds are likely to be released, State/UT-wise?

ANSWER

MINISTER OF PANCHAYATI RAJ (SHRI NARENDRA SINGH TOMAR)

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) to (c) OF REPLY TO LOK SABHA STARRED QUESTION NO. 136 FOR 24.11.2016, REGARDING FUND FOR RAJIV GANDHI PANCHAYAT SASHAKATIKARAN ABHIYAN.

- (a) The Rajiv Gandhi Panchayat Sashakatikaran Abhiyan (RGPSA) scheme, was launched in March 2013. From the financial year 2015-16 onwards, the State component of the scheme was delinked from Central Government support. The implementation of the scheme was reviewed at the time of appraisal of the annual plan of each State for sanction and release of funds for the next financial year. The implementation of the scheme was also reviewed during meetings of the Panchayati Raj Secretaries of the States and the field visits by the officers of this Ministry.
- (b) & (c) Yes, Madam. During the current financial year, the funds have been released to States towards capacitation of Panchayats which also include unfinished approved activities of previous year under the RGPSA, as included in the annual plan proposal of the State in the current year. The funds have been released under the "Capacity Building - Rashtriya Panchayat Sashakatikaran Abhiyan". The details of funds sanctioned and released to States during current year, as on 15-11-2016, are given at Annexe.

Annex referred to in reply to Part (b) & (c) of Lok Sbha Starred Question 136 for answer on 24.11.2016 regarding Fund for Rajiv Gandhi Panchayat Sashakatikaran Abhiyan

Details of financial assistance provided to States/UTs under Panchayat Sashakatikaran Abhiyan (As on 15-11-2016)

(Rs. in Crore)

S.No.	Name of the State/ UTs	Fund sanctioned	Fund released
1	Assam	54.49	21.83
2	Andhra Pradesh	91.61	45.80
3	Arunachal Pradesh	-	-
4	Bihar	-	-
5	Chhattisgarh	42.62	21.31
6	Gujarat	66.76	33.38
7	Goa	3.82	1.37
8	Haryana	-	-
9	Himachal Pradesh	-	-
10	Jammu & Kashmir	-	-
11	Jharkhand	60.79	20.90
12	Karnataka	-	-
13	Lakshadweep	-	-
14	Kerala	23.52	8.55
15	Manipur	10.02	4.81
16	Madhya Pradesh	86.21	41.83
17	Maharashtra	45.66	21.17
18	Mizoram	12.94	6.22
19	Odisha *	40.02	20.01
20	Punjab	19.38	7.00
21	Rajasthan	45.74	22.27
22	Sikkim	4.82	2.33
23	Tamil Nadu	56.47	27.32
24	Tripura	13.31	5.30
25	Telangana	36.75	14.48
26	Uttarakhand	27.45	13.21
27	Uttar Pradesh	118.59	39.87
28	West Bengal	45.19	21.85
29	Dadra & Nagar Haveli	-	-
30	Daman & Diu	-	-
31	Chandigarh	-	-
_	Total	906.23	400.81